



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/151/2016
NAME OF THE PETITIONER(S) : G. Senthil Raj
NAME OF THE RESPONDENT(S) : M/s Indo Mikasa Green Lighting Private Limited & 4
others
UNDER SECTION : 397/398, 399, 402 & 403

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|--------------------------|--------------------|---|
| 01. | Cs. Gopi Narayanan Yadav | Pcs for Petitioner |  |
| | AR. RAMANATHAN | ADV. for R2 & R3 |  |

ORDER

Mr. Gopi Narayanan Yadav, PCS representing the Petitioner present. Mr. AR Ramanathan, Counsel for R2 and R3 present. PCS representing the Petitioner submitted that the bank is not willing to release the personal guarantee of R2 and R3. Counsel for Respondents prayed time for taking steps along with the Petitioner to approach the bank for making suitable alternative arrangement for release of the personal bank guarantee. At request, time is enlarged. Put up on 30.08.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)